

(2) (6)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 96/2004 IN
OA NO. 2892/2002

This the 28th day of June, 2004

~~
HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Sh. Kanhaiya Singh
AK-79, Shalimar Bagh,
New Delhi-110088.
2. Sh. A.K. Aggarwal,
17, Type-V, Aakansha Parisar,
Pocket B, Sector F, Jankipuram,
Lucknow.

(By Advocate: Sh. V.S.R.Krishna)

Versus

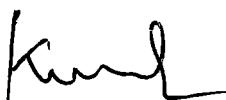
1. Sh. D. Saroop,
Secretary,
Department of Expenditure,
Ministry of Finance,
Government of India,
North Block,
New Delhi-110001.
2. Sh. C.D.Arha,
Secretary,
Ministry of Mines,
Government of India,
Shastri Bhawan,
New Delhi-110001.
3. Sh. P.C.Mandal,
Director General,
Geological Survey of India,
27, J.L.N.Road,
Kolkata.

(By Advocate: Sh. N.S.Mehta)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

In view of the order passed by the respondents on
14.6.2004, CP stands disposed of.


(KULDIP SINGH)
Member (J)

'sd'


(V.K. MAJOTRA)
Vice Chairman (A)